

**PROFORMA FOR DECLARATION OF ASSETS**  
(As On 31.03.2012)

**Name of Officer (In Full):** SAMEER KUJUR  
**Date of Birth:** 10/09/1985  
**Present post held:** CIVIL JUDGE CLASS 2

<i>Immovable Property</i>				
Name of District, Sub - Division, Taluka and Village in Which Property is situated	Name and Details of Property		If not in own name, state in whose name held and his /her relationship to the Govt. Servant	How acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
1. Village-Kardega, Taluka- Kunkuri, District-Jashpur, Chhattsgarh.	Residential House	14 Acres	Shri Silbanus Kujur: Grand Father	Inheritance
2. Kunkuri, Taluka- Kunkuri, District- Jashpur, Chhattsgarh	Residential House	0.26 Acre	Shri Geroge Ranjit Kujur: Father	Inheritance
<b>Movable property (Valued Above 25,000/- of Rs.)</b>				
<b>Name of Articles</b>				
1. HONDA ACTIVA SCOOTER (57,000/- Rs.)(wife)				
2. HONDA SHINE MOTOR CYCLE (54,000/-Rs.)				
3. HP LAPTOP (45,000/- Rs.)(wife)				
4. LENOVO LAPTOP (34,000/- Rs.)				
<b>Jewellery (Lump Sum)</b>				
Jewellery (Worth Rs.) – around (1,71,004/- Rs.)				
1. GOLD (approximate) - 26 GRAMS (78,000/- Rs.) gifts (mangalsutra, ring, earring) from my mother to my wife on the occasion of my marriage				
17 GRAMS (51,000/- Rs.) (earrings) gifted by my in laws to my wife at the occasion of my marriage.				
7 GRAMS ( 21,000/- Rs.) ring gifted by my parents to me on the occasion of my marriage				
2. SILVER (approximate) – 356 GRAMS (21,004/- Rs.) (payal, tow rings) purchased by my parents and mother in law for me				



Shares/Debentures			
Name of Issuing Company		Nos. of Shares	
1		2	
Nil		Nil	
Life Insurance Policy & Others			
Name of Issuing Company		Amount	
1		2	
LIC		Annual Premium Rs. 25,221/-	
LIC		Annual Premium Rs. 36,100/-	
Bank Deposits/Securities & Investments			
	Name of Bank	City	Amount
	1	2	3
1) Fixed Deposits			
2) Savings Bank A/Cs	1. STATE BANK OF INDIA	KUNKURI	58,476/- Rs.
	2. STATE BANK OF INDIA (wife)	JASHPUR	70,407/- Rs.
3) PPF	-	-	-
4) GPF	-	-	-
5) NSS	-	-	-
6) Others (CPS)	NSDL-CRA	MUMBAI	18,477/- Rs.

1. In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated

Note:- The expected declaration of assets is subject to Provisions of C.G. Civil Services (conduct) Rules 1965.

  
14/1/13  
Signature & Date

SAMEER KUJUR  
II<sup>nd</sup> C.J. II